

(c) if so, the details of such survey; and

(d) if not, how the Ministry will ensure that the benefits are reaching to the needy?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) The Ministry release Central Assistance to States/UT Administrations and grants-in-aid to Non-governmental Organizations (NGOs) as well as to other implementing agencies under various schemes/programmes to assist its target groups. The Ministry ensure the effectiveness of its various schemes/programmes in the following ways:

(i) Fresh/subsequent releases of grants to State Governments/NGOs during a year made only on receipt of audited Utilization Certificates in respect of previous grants sanctioned which have become due.

(ii) Review of schemes/programmes by the officers of the Ministry during their tours to States.

(iii) Nodal Officer has been appointed for each State to regularly interact with State Governments, and review the progress of programmes.

(iv) The Ministry also sponsors evaluation studies from time to time through independent evaluation agencies to check whether their benefits reach the target groups.

(v) The scheme/programmes implemented through NGOs are also expected to be monitored by respective State Governments/UT Administrations.

(vi) In the event of proven misappropriation of funds by an NGO, the Ministry initiates action to blacklist the NGOs.

(b) to (d) The Ministry has sponsored a number of evaluation studies in recent past covering various states including West Bengal in respect of various schemes/programmes viz. Schemes of Prevention of Alcoholism and Substance (Drugs) Abuse, Assistance to Disabled Persons for Purchase/Fitting of Aids & Appliances, District Disability Rehabilitation Centres and Protection of Civil Rights Act, 1955 and its Impact on Eradication of Untouchability. These studies brought out, inter alia, that while many improvements are needed, these schemes are generally effective and benefits are reaching the target groups.

Action plan for District Rehabilitation Centres (DRCs)

1624. SHRI S. ANBALAGAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of the District Rehabilitation Centres (DRCs) functioning in the country, State-wise;

(b) whether any time-bound action plan has been prepared for the setting up of DRCs in every district of the country;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) The details of the District Disability Rehabilitation Centres functioning in the country is given in the Statement-I (*See below*).

(b) to (d) District Disability Rehabilitation Centres are set up primarily in the unserved districts of the country. So far 199 DDRCs have been sanctioned, out of which 179 DDRCs have been set up. The State-wise list of these DDRCs is given in the Statement [Refer statement-I part (a)]. No time frame has been fixed for setting up of DDRCs in the every district of the country.

Statement-I

List of DDRCs functioning in the country

State	S.No	Name of DDRC
1	2	3
Bihar	1	DDRC Darbhanga
	2	DDRC Gaya
	3	DDRC Banka
	4	DDRC Muzaffarpur
	5	DDRC Chapra
	6	DDRC Kishanganj
	7	DDRC Nawada
	8	DDRC Jehanabad
	9	DDRC Samastipur
	10	DDRC Begusarai
	11	East Champaran
	12	Kaimur
	13	Madhubani
	14	Bhojpur
	15	Araria
Chhattisgarh	16	DDRC Raipur
	17	DDRC Raigarh
	18	DDRC Durg

1	2	3
	19	DDRC Rajnandgaon
	20	DDRC Jashpur
	21	DDRC Bastar
Jharkhand	22	DDRC Ranchi
	23	DDRC Hazaribag
	24	DDRC Dumka
	25	DDRC Jamshedpur
	26	Dhanbad
Orissa	27	DDRC Kalahandi
	28	DDRC Sambalpur
	29	DDRC Mayurbhanj
	30	DDRC Koraput
	31	DDRC Phulbani
	32	DDRC Ganjam
	33	DDRC Nabrangpur
	34	Keonjhar
West Bengal	35	DDRC Jalpaigudi
	36	DDRC Murshidabad
	37	DDRC Dakshin Dinajpur
	38	DDRC 24 Parganas North
	39	Birbhum
Arunachal Pradesh	40	DDRC Itanagar
	41	Tawang
	42	East Kamang
Assam	43	DDRC Tezpur
	44	DDRC Dibrugarh
	45	DDRC Silchar
	46	DDRC Karimganj
	47	Dhubri
	48	Nagaon

1	2	3
	49	Jorhat
	50	Barpeta
Manipur	51	DDRC Imphal
	52	Thoubal
	53	Churachandpur
Meghalaya	54	DDRC Shillong
	55	East Garo Hills
	56	Jantia Hills
Mizoram	57	DDRC Aizwal
	58	DDRC Lunglei+Lunglit
	59	DDRC Kolasib+Mamit
Nagaland	60	DDRC Dimapur
Sikkim	61	DDRC Gangtok
Tripura	62	DDRC Agartala
	63	DDRC Dhalai
	64	DDRC North Tripura
Haryana	65	DDRC Rohtak
	66	DDRC Kurukshetra
	67	DDRC Sonapat
	68	DDRC Hissar
	69	DDRC Fatehabad
Himachal Pradesh	70	DDRC Shimla
	71	DDRC Dharamsala
	72	DDRC Kinnaur
	73	DDRC Udhampur
Jammu & Kashmir	74	DDRC Leh
	75	DDRC Anantnag
	76	Doda
	77	Baramuilla
Madhya Pradesh	78	DDRC Balaghat

1	2	3
	79	DDRC Rewa
	80	DDRC Sagar
	81	DDRC Indore
	82	DDRC Jhabua
	83	DDRC Gwalior
	84	DDRC Rajgarh
	85	DDRC Ujjain
	86	DDRC Satna
	87	DDRC Khargaon
	88	DDRC Khandwa
	89	DDRC Agar
	90	DDRC Alote (Ratlam)
	91	DDRC Jawad
	92	DDRC Dewas
	93	DDRC Mandsaur
	94	DDRC Damoh
	95	DDRC Shivpuri
	96	Chindwara
	97	Guna
	98	Vidisha
	99	Sehore
Punjab	100	DDRC Patiala
	101	DDRC Sangrur
	102	DDRC Ferozepur
	103	DDRC Bhatinda
	104	DDRC Hoshiarpur
	105	DDRC Moga
	106	DDRC Nawanshahr
Uttar Pradesh	107	DDRC Gorakhpur
	108	DDRC Mau

1	2	3
	109	DDRC Gonda
	110	DDRC Varanasi
	111	DDRC Agra
	112	DDRC Meerut
	113	DDRC Allahabad
	114	DDRC Balia
	115	DDRC Jhansi
	116	DDRC Farrukhabad
	117	DDRC Pilibhit
	118	DDRC Ambedkar Nagar
	119	DDRC Raibarielly
	120	Muzaffarnagar
	121	Mathura
Uttarakhand	122	DDRC Tehri Garwal
	123	DDRC Haridwar
	124	DDRC Almorah
	125	DDRC Bageshwar
	126	Nainital
Andhra Pradesh	127	DDRC Vishakapatnam
	128	DDRC Anantpur
	129	DDRC Karimnagar
Karnataka	130	DDRC Bellary
	131	DDRC Belgaum
	132	DDRC Mangalore
	133	DDRC Tumkur
	134	DDRC Gulbarga
	135	DDRC Mandya
	136	DDRC Bidar
Kerela	137	DDRC Kozhikode
	138	DDRC Thrissur

1	2	3
	139	DRC Thiruvananthapuram
Tamil Nadu	140	DDRC Vellore
	141	DDRC Thoothukudi
	142	DDRC Madurai
	143	DDRC Salem
	144	DDRC Virudhunagar
	145	DDRC Kanyakumari
	146	DDRC Perambalur
Dadra & Nagar Haveli	147	DDRC Silvassa
Daman & Diu	148	DDRC Diu
Pondicherry	149	DDRC pondicherry
	150	Karaikal
Andaman & Nicobar	151	DDRC Port Blair
	152	Nicobar
Goa	153	DDRC Panaji
Gujarat	154	DDRC Surat
	155	DDRC Jamnagar
	156	DDRC Ahmedabad
	157	DDRC Vadodara
	158	DDRC Rajkot
	159	DDRC Bhavnagar
	160	DDRC Surendranagar
	161	DDRC Nadiad
	162	DDRC Junagarh
Maharashtra	163	DDRC Kolhapur
	164	DDRC Buldana
	165	DDRC Wardha
	166	DDRC Latur
	167	DDRC Aurangabad
	168	DDRC Sindhudurg

1	2	3
	169	DDRC Dadar/Mahim
	170	Gondia
Rajasthan	171	DDRC Ajmer
	172	DDRC Jodhpur
	173	DDRC Udaipur
	174	DDRC Jhunjhnu
	175	DDRC Bikaner
	176	DDRC Jaselmer
	177	DDRC Tonk
	178	Jalore
	179	Pali

Scheduled caste status to dalit Christians and dalit Muslims

1625. SHRI ALI ANWAR ANSARI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government is planning to grant Scheduled Caste Status to Dalit Christians and Dalit Muslims;
- (b) if so, the details thereof and by when this will be implemented; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) to (c) The matter is presently sub-judice.

Discovery of water on moon

†1626. SHRI SHREEGOPAL VYAS:

SHRIMATI MAYA SINGH:

Will the PRIME MINISTER be pleased to state:

- (a) the truth about the discovery of water on the moon by ISRO;
- (b) the project under which this discovery has been made and the broad objectives of this project;
- (c) the planned expenditure on this project; and
- (d) the other areas of research to be explored in the coming ten years and the benefits which the practical world is going to have from this research?

†Original notice of the question was received in Hindi.